

ances of the local people and thus wean them away from the extremist influence.

[*Translation*]

**Autonomous State in Assam**

5589. SHRI RAMESHWAR PRASAD:  
SHRI SHIKIHO SAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been demand from various organisations for the constitution of an Autonomous State by merging Karbi Anglang and North Cachar Hills districts of Assam under Articles 244 (A) of the Constitution; and

(b) if so, the steps being taken by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) While the Central Government are not in favour of further re-organisation of Assam, the Government of Assam have been requested to consider a proposal to give greater autonomy to the existing District Councils.

**Rural Artisan Development Corporation**

5590. SHRI HARIKEWAL PRASAD:  
Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to constitute Rural Artisan Development Corporation for the welfare of blacksmiths, carpenters, tinkers, rural goldsmith and sculptors etc; and

(b) if so, the details and locations thereof?

DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

**Central Rural Sanitation Programme**

5591. SHRI GOPI NATH GAJAPATHI:  
Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount sanctioned by Union Government to different States under the Central Sanitation Programme during 1989-90;

(b) whether the Scheme is being implemented in 1990-91 also;

(c) if so, the fund earmarked for 1990-91, State-wise; and

(d) the details of the work done under the scheme in different States during the last years?

DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Pending finalisation of revised guidelines, no funds were released to the States/UTs under Central Rural Sanitation Programme (CRSP) in 1989-90.

(b) Yes, Sir.

(c) During 1990-91, under CRSP Rs. 15.00 crores have been earmarked for States/UTs. Statewise allocation has not been decided so far.

(d) A total of 17285 sanitary latrines were constructed by the State/UTs at a total cost of Rs. 183.71 lakhs under CRSP during the last year as per reports received so far.